

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6957
ANSWERED ON:07.05.2010
MEDICAL FACILITY TO BPL FAMILIES
Kataria Shri Lal Chand

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the amount of funds allocated by the Union Government to various States under the National Health Fund to provide free medical facility to the families living below the poverty line during the last three years, State-wise;
- (b) whether the State of Rajasthan has not been provided its share of Rs. 6.65 crore till date;
- (c) if so, the reasons therefor; and
- (d) the time by which the same is likely to be provided?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): Information regarding grant-in-aid released by the Government of India under Rashtriya Arogya Nidhi (RAN) as its share of contribution to the State Illness Assistance Funds, State-wise, during the last three years is annexed.

(b) to (d): An amount of Rs.1 crore was released as central assistance to the Government of Rajasthan during 2007-08 under State Illness Assistance Fund. Further funds could not be released to the Govt. of Rajasthan as it has not fulfilled the following conditions stipulated under the guidelines of the scheme:

- (i) MLists of beneficiaries alongwith the amount sanctioned, hospital and the illness for which the funds were sanctioned are to be published in a leading State level newspaper for public knowledge.
- (ii) The funds are to be kept in a separate bank account in the name of State Illness Assistance Fund/Society.
- (iii) Beneficiaries under the scheme are to be patients belonging to Below Poverty Line(BPL) category only.

As soon as the Government of Rajasthan fulfils the conditions of the scheme, further grants will be released to the State.